

F.No. 01(03)/Roster/CESTAT/2025/Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.09.2025

**ORDER NO. 176 of 2025**

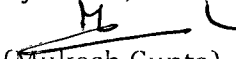
Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for **CESTAT, New Delhi** on **23.09.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 23.09.2025	Hon'ble Mr. Justice Dilip Gupta, President Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Anti-Dumping matter: AD/53195/2023 Essilorlucottica Asia Pacific Pte. Ltd. vs. Designated Authority DGTR, UOI & Ors.

Note:

- On 23.09.2025, the regular Division Benches will sit after the hearing of the Anti-Dumping matters.
- In the event of non sitting of the Anti-Dumping Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar